

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 123/2024

IN THE MATTER OF: -

Sudesh Kumar

..... Applicant

Versus

State of Haryana & Ors

.....Respondent

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Place: Faridabad

Dated:

FILED BY: -

Municipal Corporation of Faridabad

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**REPLY ON BEHALF OF MUNICIPAL CORPORATION OF
FARIDABAD**

MOST RESPECTFULLY SHOWETH:-

1. That present Original Application has been raising the issue of lack of compliance of environmental norms during development of a temporary municipal solid waste processing facility at Pratapgarh. Having regard to the nature of grievance raised in the OA, a joint committee was constituted including representative of Member Secretary, CPCB, Member Secretary, SPCB, Regional Officer, MoEF&CC, and District Magistrate Faridabad for carrying out site inspection and ascertain correct position and truthfulness of the allegations made in the OA. The Joint committee submitted its report dated 27.03.2024 making following recommendations for Municipal Corporation Faridabad:
 - i. MCF may be directed to obtain authorisation from HSPCB before starting any process of establishment operation on the said site. They were also directed to set up a leachate treatment plant before starting operation of the said facility.



ii. MCF may be directed to ensure compliance of bufferzone with greenbelt around the treatment facility.

2. That, Present reply is being filed at this stage to submit compliance report on the recommendations of the joint committee in this matter. Liberty is being craved to file additional reply/affidavit, as and when required, with the permission of this Hon'ble Tribunal. In order to obtain authorisation/NOC from HSPCB for establishment of MSW processing facility, the online procedure was followed at HSPCB portal but no option was found on the website to apply for NOC in respect of establishment of MSW processing facility. Thereafter, a letter bearing memo no. MCF/XE/(SBM/SWM)/2024/152 dated 15.05.2024 (attached at **Annexure - R/1**) was written to the Regional Office, HSPCB Ballabgarh, to request a list of necessary documents for the NOC application and seeking guidance on the application process for the NOC (as HSPCB portal lacked provision for NOC application for Solid Waste Management processing sites). Further, regarding the recommendation of the Joint Committee to set up a facility for leachate treatment, MCF has planned to employ the method of recirculation of leachate on windrows, which will aid in the leachate evaporation process and support the maturation of windrows. Since only fresh waste will be processed at the site, the quantity of leachate generated will be minimal and manageable through the recirculation process.

3. That in view of the second recommendation of the Joint Committee regarding declaration of buffer zone and development of greenbelt, MCF has incorporated provisions

for a buffer zone and green belt development in the site/layout plan. Additionally, MCF is set to initiate plantations at the site during present monsoon. Furthermore, tender for the work of installation of view cutters/Iron at the site has been floated to avoid possibility of odour.

4. That answering corporation is making sincere efforts to comply with the recommendations of Joint Committee and is committed for compliance of Solid Waste Management Rules, 2016.

In view of the above, it is humbly prayed that reply be taken on record.

Date: 08.07.2024
Place: Faridabad

